

Company: Sol Infotech Pvt. Ltd.

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Date: 16/12/2025

(2022) 11 ITAT CK 0027

Income Tax Appellate Tribunal (Delhi B Bench)

Case No: Income Tax Appeal No. 1124/DEL/2020

Hexa Securities & Finance

Company Ltd.

APPELLANT

Vs

DCIT RESPONDENT

Date of Decision: Nov. 10, 2022

Acts Referred:

• Income Tax Act, 1961 - Section 14A

Hon'ble Judges: Shamim Yahya, (AM); Yogesh Kumar US, J

Bench: Division Bench

Advocate: Anil Jain, Rajendra Jha

Final Decision: Allowed

Judgement